Transfer of KV Women Teachers

3882. SHRI GAYA SINGH:

SHRI RUMANDLA RAMACHANDRAIAH:

SHRI BRATIN SENGUPTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Kendriya Vidyalaya Sangathan has now decided that women teachers would also be transferred during 2001-2002 annual transfer exercise under displacement clause, i.e., 10-3, of Transfer Guidelines of Kendriya Vidyalaya Sangathan;
 - (b) if so, whether the decision has since been given effect to; and
- (c) if so, the details of women and men teachers transferred under the said clause, category-wise and Vidyalaya-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) The Committee constituted for the purpose of effecting transfer of teachers under "displacement" clause 10(3) has not taken any decision to transfer women teachers during 2001-2002 so far.

(b) and (c) Does not arise.

Setting up of NRCW

3883. SHRI V.V. RAGHAVAN: SHRI J. CHITHARANJAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are considering a proposal to set up a National Resource Centre for Women (NRCW); and
- (b) if so, what are its objectives and functions and to what extent they are different from those of the already existing National Commission for Women (NCW)?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) and (b) Yes, Sir. The proposal is yet to be finalized.